

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 209 of 2020

IN THE MATTER OF:

Pativandla Srinivas Babu

...Appellant

Versus

Jayasiddhi Ganesh Enterprises Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Ms. Snehil Sonam and Mr. Gautam Singh, Advocates

For Respondent:

O R D E R

17.02.2020 Order dated 4th February, 2020 is not complied by the Appellant. The Appeal memo is not corrected. Process fee has not been paid. The compliance be done within a week. In default, no opportunity will be given on the next date.

List the Appeal 'For Admission (After Notice)' on **23rd March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)